GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.1547 TO BE ANSWERED ON 15th MARCH, 2022

MONITORING OF COMPANIES PRODUCING ADULTERATED FOOD ITEMS

1547. SHRI NEERAJ DANGI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the measures taken by Government to monitor the companies producing substandard and adulterated food items:
- (b) the State-wise details of the number of companies against which cases have been registered during the last three years; and
- (c) the details of the legal steps taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed that under Food Safety and Standards Act, 2006, the enforcement of standards and norms under Food Safety and Standards Act, 2006 and Rules and Regulations primarily lies with State/UT Governments. Regular surveillance, monitoring, inspection and sampling of food products are carried out by Food Safety Officers of States/UTs and penal action is taken against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act, 2006, Rules and Regulations made thereunder.

To ensure effective enforcement, FSSAI interacts with the Food Safety Commissioners of States/ UTs through quarterly meetings of the Central Advisory Committee, Video Conferencing and State visits of senior officers of FSSAI. FSSAI provides financial assistance to States/ UTs under a Central Sector Scheme for strengthening of food testing infrastructure, including strengthening of State Food Testing Labs and provision for mobile food testing labs, as also under Memorandum of Understanding (MoU) framework, for strengthening of food safety infrastructure, hiring of manpower, etc.

FSSAI has advised Commissioner of Food Safety of States/UTs to carry out targeted enforcement and surveillance drive to check adulteration in food products such as milk, honey, oil etc.

As per information received from States/UTs, details of food samples analysed, found non-conforming (adulterated/sub-standard/misbranded) and action taken thereon State-wise against defaulting Food Business Operators (FBOs) during the last three years i.e. 2018-19, 2019-2020 and 2020-2021 is at **Annexure-II**, **Annexure-III** and **Annexure-III**, respectively.

State-wise details of Samples analysed, found non-conforming and action taken for the year 2018-19

Annexure-I

		N. C	No. of	No. of Cases		No. of Convictions /	
S. No.	Name of State/UT	No. of Samples Analysed	Samples found non- conforming	Criminal	Civil	Convictions	Penalties
1	Andaman & Nicobar Island	268	11	1	90	1	89
2	Andhra Pradesh	4715	692	104	456	29	344
3	Arunachal Pradesh	291	11	1	7	0	6
4	Assam	515	111	7	14	0	5
5	Bihar	4135	372	25	146	0	30
6	Chandigarh	315	30	37	21	30	15
7	Chhattisgarh	988	208	23	27	17	8
8	Dadara & Nagar Haveli	58	6	0	6	0	6
8 A	Daman & Diu	145	4	0	4	0	0
9	Delhi	2461	485	29	110	38	31
10	Goa	1550	88	1	9	0	17
11	Gujarat	9884	822	22	353	22	237
12	Haryana	2929	737	47	488	5	242
13	Himachal Pradesh	229	43	4	10	4	35
14	Jammu & Kashmir	3600	1416	10	698	1	466
15	Jharkhand	499	208	10	71	0	22
16	Karnataka	3945	456	71	249	0	146
17	Kerala	4378	781	102	565	2	339
18	Lakshadweep			N.A	1		
19	Madhya Pradesh	7063	1369	114	1095	8	557
20	Maharashtra	4742	1036	957	910	18	529
21	Manipur	388	56	0	16	0	12
22	Meghalaya	81	3	1	0	0	3
23	Mizoram	124	27	0	0	0	0
24	Nagaland	202	175	0	63	0	63
25	Odisha	327	91	38	123	0	3
26	Puducherry	2037	39	0	0	0	0
27	Punjab	11920	3961	45	1840	3	1762
28	Rajasthan	5760	2147		657	141	686
29	Sikkim	182	17	0	0	0	0
30	Tamil Nadu	5730	2601	666	1718	306	1485
31	Telangana	1760	168	33	191	3	15
32	Tripura	192	8	0	3	0	0
33	Uttar Pradesh	22583	11817	451	8524	73	5526
34	Uttarakhand	755	35	8	28	0	28
35	West Bengal	1,708	384	6	58	0	20

Source: States/UTs,

Annexure-II State-wise details of Samples Analysed, found non-conforming and action taken during 2019-20

S.	Name of	No. of	No. of	Civil (Cases	Crimin	al Cases
No.	State/UT	Sampl es	Samples found non-	No. of Cases	No. of Convictio	No. of Cases	No. of Convictions
		Analys ed	conformin g	Launched	ns	Launched	
1	Andaman &	613		10	6	0	0
	Nicobar Island						
2	Andhra Pradesh	4044	458	442	507	2	10
3	Arunachal Pradesh	346	10	4	5	0	1
4	Assam	459	129	53	10	14	1
5	Bihar	5665	501	147	8	53	0
6	Chandigarh	384	21	74		20	1
7	Chhattisgarh	1550	305	205	210	56	0
8	Dadara & Nagar Haveli	87	6	12		0	0
8 A	Daman & Diu	145	3	3			2
9	Delhi	2114	374	341	45	59	60
10	Goa	147	6	6	3	1	0
11	Gujarat	13160	984	579	368	16	4
12	Haryana	2417	473	372	197	30	4
13	Himachal Pradesh	675	129	20	101	6	1
14	Jammu & Kashmir	3688	950	1395	805	35	3
15	Jharkhand	1039	397	138		63	13
16	Karnataka	4551	465	351	211	80	12
17	Kerala	5021	778	359	398	210	8
18	Ladakh	6	0	9		0	0
19	Lakshadweep				NA		
20	Madhya Pradesh	15717	2575	2083	1588	131	17
21	Maharashtra	5962	1030	1150	666		135
22	Manipur	92	73	17	17		1
23	Meghalaya	133	2	1		0	0
24	Mizoram	101	61	0		0	0
25	Nagaland	0	0	0		0	0
26	Odisha	702	183	61	5		0
27	Puducherry	5	5	22	20		0
28	Punjab	7053	1394	1990	2161		33
29	Rajasthan	6455	1834	903	174		0
30	Sikkim	18	2155	0	1070	0	0
31	Tamil Nadu	10528	3155	1779	1273		340
32	Telangana	1680	135	111	67		0
33	Tripura Uttar Pradesh	33	12569	14575	0001	1797	0
35	Uttar Pradesn Uttarakhand	21193	12568	14575	8881		133
		1211	267	142	126		0
36	West Bengal	1781	310	58	42	9	1

Source: States/ UTs

Annexure-III
State-wise details of Samples Analysed, found non-conforming and action taken during 2020-21

No. State/UT Samples Analysed Samples found nonconforming No. of Cases Launched No. of Cases Convicted 1 A&N Islands 700 0 16 16 2 Andhra Pradesh 2329 383 223 216 3 Arunachal Pradesh 169 15 1 1 4 Assam 672 109 39 46 5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 52 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	5 0 5 31 1 1 5 2 5 12 4 15 9 28 0 0
conforming Launched Convicted 1 A&N Islands 700 0 16 16 2 Andhra Pradesh 2329 383 223 216 3 Arunachal Pradesh 169 15 1 1 1 4 Assam 672 109 39 46 39 40 55 6 Chandigarh 292 32 42 54 7 54 7 Chhattisgarh 834 165 246 149 8 11 11 0 0 10	Launched Convicte 6 0 5 31 1 1 6 2 5 12 4 15 9 28 0 0
1 A&N Islands 700 0 16 16 2 Andhra Pradesh 2329 383 223 216 3 Arunachal Pradesh 169 15 1 1 1 4 Assam 672 109 39 46 5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	5 0 5 31 1 1 5 2 5 12 4 15 9 28 0 0
2 Andhra Pradesh 2329 383 223 216 3 Arunachal Pradesh 169 15 1 1 4 Assam 672 109 39 46 5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	5 31 1 1 5 2 5 12 4 15 9 28 0 0
3 Arunachal Pradesh 169 15 1 1 4 Assam 672 109 39 46 5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	1 1 1 5 5 12 14 15 28 0 0 0
Pradesh 672 109 39 46 5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	5 2 5 12 4 15 9 28 0 0
5 Bihar 1224 144 100 55 6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	5 12 4 15 9 28 0 0
6 Chandigarh 292 32 42 54 7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	15 9 28 0 0
7 Chhattisgarh 834 165 246 149 8 D&N H D&D 75 1 11 0	28 0 0
8 D&N H D&D 75 1 11 (0
9 Delhi 1509 214 243 28	66
10 Goa 329 31 1 2	2 0
11 Gujarat 13284 1056 899 402	2 41
12 Haryana 2596 696 651 358	3 103
13 Himachal 1568 420 204 16 Pradesh	5 14
14 J&K 4094 871 1554 573	3 32
15 Jharkhand 581 216 204 94	1 65
16 Karnataka 5217 319 151	47
17 Kerala 6971 1020 422 389	274
18 Ladakh 0 0 18 15	5 0
19 Lakshadweep NA	
20 Madhya Pradesh 10886 2162 2228 1887	7 126
21 Maharashtra 4733 874 911 269	795
22 Manipur 235 19 4	1 0
23 Meghalaya 48 0 0 (0
24 Mizoram 23 2 0 (0
25 Nagaland 60 1 0 (0
26 Odisha 1037 272 131 32	2 33
27 Puducherry 5 1 22 20	0
28 Punjab 6721 873 966 875	5 64
29 Rajasthan 7343 2054 584	56
30 Sikkim 32 0 0 0	0
31 Tamil Nadu 10766 3443 1463 1363	3 557 23
32 Telangana 894 98 44 22	2 14
33 Tripura 17 6 0 (0
34 Uttar Pradesh 20613 12479 12514 7810	1486
35 Uttarakhand 905 255 285 118	6
36 West Bengal 1067 116 18 3	3 1

Source: States/ UTs